

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:111
ANSWERED ON:10.07.2009
SURVEY ON TRIBALS LIVING BELOW POVERTY LINE
Pratapsinh Shri Chauhan Prabhatsinh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has conducted any survey to identify the tribals living Below Poverty Line (BPL);
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has formulated any special scheme/ programme for the upliftment of the tribals living Below Poverty Line; and
- (d) if so, the details thereof and the number of tribals benefited therefrom during each of the last three years and the current year, State-wise?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI KANTILAL BHURIA)

A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No. 111 for 10.07.2009 by Sh. P.P. Chauhan, MP, regarding "Survey on Tribals Living Below Poverty Line"

(a) & (b) Planning Commission as the Nodal agency in the Government of India estimates poverty ratios, social-group wise, at national and state levels based on large Sample Surveys on 'Household Consumer Expenditure' conducted by the National Sample Survey Organisation (NSSO) of the Ministry of Statistics and Programme Implementation once every five years. The latest such survey was undertaken during the period July, 2004 to June 2005 (NSS 61st Round). The Ministry of Rural Development in association with States and UTs conducts the BPL census to identify the households living below the poverty line in the rural areas, including tribals. The last census was conducted in 2002 and the detailed list of BPL rural households with social classification is maintained by the State Governments.

The State-wise percentage of ST Population below poverty line for 2004-05 as per Planning Commission is at Annexure-I.

(c) Yes, Sir. The Ministry of Tribal Affairs supplements the efforts of other Ministries and States in upliftment of the tribals in the country. However, the Ministry of Tribal Affairs is implementing a scheme titled "Special Central Assistance to Tribal Sub-Plan (SCA to TSP)" for employment-cum-income generation activities and the infrastructure incidental thereto. The ultimate objective of this scheme is to boost demand-based income-generation and thus raise the economic and social status of tribals.

(d) The number of tribals benefitted from the scheme during 2006-07, 2007-08 and 2008-09 is at Annexure-II.

ANNEXURE-I

Annexure referred to in reply to part (b) of the Lok Sabha Starred Question No. 111 for reply on 10.7.2009

Statewise percentage of ST Population below poverty line - 2004-05.

Sl.No. State % age of ST Pop. Below Poverty Line
Rural Urban

1. Andhra Pradesh 30.46 49.98

2. Assam 14.08 2.12

3. Bihar 53.32 57.20
4. Chhattisgarh 54.74 41.04
5. Delhi 0.00 9.35
6. Gujarat 34.70 21.38
7. Harayana 0.00 4.55
8. Himachal Pradesh 14.86 2.40
9. Jammu & Kashmir 8.75 0.00
10. Jharkhand 54.18 43.59
11. Karnataka 23.52 58.29
12. Kerala 44.25 19.22
13. Madhya Pradesh 58.58 44.65
14. Maharashtra 56.60 40.39
15. Orissa 75.57 61.83
16. Punjab 30.70 1.90
17. Rajasthan 32.64 24.07
18. Tamil Nadu 32.14 32.52
19. Tripura 41.19 0.35
20. Uttar Pradesh 32.41 37.37
21. Uttrakhand 43.19 64.41
22. West Bengal 42.42 23.27

All India 47.32 33.28

Source: Planning Commission

ANNEXURE-II

Annexure referred to in reply to part (d) of the Lok Sabha Starred Question No. 111 for reply on 10.7.2009

Statement showing fund released and beneficiaries under SCA to TSP during the last three years

S.No Name of Fund Bene- Fund Bene- Fund Benefic-
State/U.T. rele- fic- rele- fic- rele- iaries#

ased iaries# ased iaries# ased
Rs.in (Rs.in (Rs.in
lakh) lakh) lakh)

06-07 7-08 08-09

1 Andhra 3344.33 84775 3712.99 22417 44176.75 94467
Pradesh

2 Assam 3601.59 - 3220.27 22653 3755.65-

3 Bihar 656.00 605 715.50 - 0.00 -

4 Chhattisgarh 5477.04 97845 5893.78 - 6829.20-

5 Goa 110.00 612 133.00 - 0.00 -

6 Gujarat 4882.13 179647 5419.14 - 4571.44 17375

7 Himachal 1022.14 81823 1133.43 12289 11276.00 -
Pradesh

8 Jharkhand 7041.25 7711.12 - 2198.25 -

9 J & K 1088.00 - 956.24 - 676.00 -

10 Karnataka 1242.00 5838 1372.00 7679 1544.0 -

11 Kerala 318.13 1444 352.36 3143 396.25 3700

12 Madhya 10126.02 65044 9129.39 148485 12644.25 63837
Pradesh

13 Maharashtra 3888.00 32596 4293.00 - 2500.00-

14 Manipur 796.00 - 879.00 3125 989.00 -

15 Orissa 7695.87 82367 8543.41 87512 10110.50 -

16 Rajasthan 4214.00 47266 4654.00 29624 5236.00 -

17 Sikkim 135.52 8560 280.36 6683 315.00 -

18 Tamilnadu 375.55 - 142.59 - 469.00 -

19 Tripura 1240.34 2555 1318.28 - 1548.0 -

20 Uttar 0.00 454 425.36 481 644.25 -

Pradesh

21Uttarakhand 50.00 - 0.00 - 0.00 -

22 West Bengal 2270.00 14584 2894.59 17268 3255.75-

Grand Total 59573.91 675209 63179.81 647940 63135.29 179379

#The figures as reported by the States - based on information compiled as on 31.03.2008 for 2006-07 and 31.05.2009 for 2007-08 and 2008-09.

No funds have been released during 2009-10 so far.